

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that Hon'ble the Chief Justice, in view of the modification to the current Roster, has been pleased to direct as under:-

1. The cases from Sr. No. 70 onwards listed before the Single Bench of Hon'ble Mr. Justice Sanjeev Kumar on 06-09-2022, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Sanjay Dhar.
2. The cases from Sr. No. 25 onwards listed before the Single Bench of Hon'ble Mr. Justice Vinod Chatterji Koul on 06-09-2022, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri.
3. The cases from Sr. No. 30 onwards listed before the Single Bench of Hon'ble Mr. Justice Mohan Lal on 06-09-2022, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Rahul Bharti.
4. The cases from Sr. No. 60 onwards listed before the Single Bench of Hon'ble Ms. Justice Moksha Khajuria Kazmi on 06-09-2022, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal.
5. The aforesaid transfer matters shall, however, *exclude part heard, tied and assigned habeas corpus matters.*

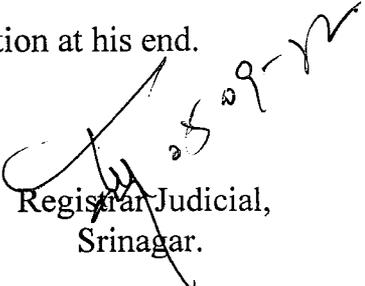
Note:- The transferee cases will be taken up by their lordships through Virtual Mode from Jammu Wing of the Hon'ble High Court except the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal.

Dated:- 05-09-2022.

Sd/-
Registrar Judicial,
Srinagar.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohan Lal.
5. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti.
6. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.
7. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.
8. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.
...for information.
9. Incharge NIC, for uploading the notice on the concerned official website and futher follow up action
10. Shri Tajamul Hussain, Developer, for necessary action at his end.
11. Notice boards.
12. Office file.


Registrar Judicial,
Srinagar.